

Title: **Presentation of 10th Report on "Excesses over Voted Grants and Charged Appropriations (2002-2003)"; 11th Action Taken Report on the Observations and Recommendations contained in the 51st Report of PAC (13th Lok Sabha) relating to "Allotment of PAN" and 13th Action Taken Report on the Observations and Recommendations contained in the 38th Report of PAC (13th Lok Sabha) relating to "Council for Advancement of People's Action and Rural Technology (CAPART)" of the Public Accounts Committee (2004-2005).**

12.02 hrs.

PUBLIC ACCOUNTS COMMITTEE

Tenth, Eleventh and Thirteenth Reports

DR. R. SENTHIL (DHARMAPURI): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee (2004-2005):

- (1) Tenth Report (14th Lok Sabha) on "Excesses over Voted Grants and Charged Appropriations (2002-2003)".
 - (2) Eleventh Report (14th Lok Sabha) on Action Taken by Government on the Observations and Recommendations contained in the 51st Report of PAC (13th Lok Sabha) relating to "Allotment of PAN".
 - (3) Thirteenth Report (14th Lok Sabha) on Action Taken by Government on the Observations and Recommendations contained in the 38th Report of PAC (13th Lok Sabha) relating to "Council for Advancement of People's Action and Rural Technology (CAPART)".
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